

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 13.
C.P. (IB)/1291(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **GPLD Infra Projects Private Limited**

Vs

Shinde Developers Private Limited

For OC : PCS. Anagha Anasingaraju

For CD : Adv. Omkar V Deosthale i/b Regulus Advocates and Consultants

IBC under Sec. 9

ORDER

1. Counsel for the CD submits that he has filed additional affidavit having e-Filing Number 2709138070482022.
2. PCS appearing for the OC submits that she has received the copy of additional affidavit yesterday, wherein it is stated by the CD that if GST registered invoices are provided, the CD would make payments in respect of the same.
3. In view of the above, the OC is directed to provide the invoices to the CD within 10 days. List on **05.06.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//